NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1078/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

Shingade.

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

N.R. Enterprises

V/s.

Ruparel Estates India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Yadu Bhargavan Adv. Gor Diving

1/6 R. Brargavan Petitionor

2. Associaty

2) Sr. Adv. Arif Bookwala abuith Adv Kazan Shrolf, Ad. Panni Gandhi i/by Markand Gandhi & Co.

> Adv. for Respondant

Company

ORDER TCP No. 1078/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)